

SECOND CORRIGENDUM TO PUBLIC ANNOUNCEMENT/DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF ZODIAC VENTURES LIMITED

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This Second Corrigendum to Public Announcement/Detailed Public Statement ('Second Corrigendum') is being issued by Intensive Fiscal Services Private Limited (the 'Manager to the Offer') on behalf of Ramesh V. Shah and Jimit R. Shah ('Acquirers') along with Pushpa R. Shah, Yesha R. Shah and Sunita J. Shah ("PACs") in respect of the Open Offer to the equity shareholders of Zodiac Ventures Limited (the 'Target Company' or 'ZVL') pursuant to and in compliance with Regulations 3(1) & 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 as amended. This second Corrigendum is being issued pursuant to changes/amendments advised by SEBI vide their letter no. CFD/DCR/OW/12295/2013 dated May 23, 2013 which was received to us on May 31, 2013 and should be read in conjunction with the Public Announcement filed with SEBI on February 22, 2013 (Friday), Corrigendum to Public Announcement (First) and Detailed Public Statement ('DPS') appeared in Jansatta (Hindi-All Edition) & Mumbai Lakshadeep (Marathi-Mumbai Edition) on March 01, 2013 (Friday) and in The Financial Express (English-All Edition) on March 02, 2013 (Saturday) unless otherwise specified.

1) The Revised activity schedule of the Target Company is as follows:

Revised Schedule of Activities	Actual		Revised	
	Date	Day	Date	Day
Date of Public Announcement	February 22, 2013	Friday	February 22, 2013	Friday
Corrigendum to Public Announcement (First)	March 01, 2013*	Friday	March 01, 2013*	Friday
Date of Detailed Public Statement	March 01, 2013*	Friday	March 01, 2013*	Friday
Date by which Draft Letter of Offer was filed with the SEBI	March 08, 2013	Friday	March 08, 2013	Friday
Last date for a Competitive Bid	March 22, 2013	Friday	March 22, 2013	Friday
Date of receipt of the comments on Draft Letter of Offer from SEBI	April 02, 2013	Tuesday	May 31, 2013**	Friday
Identified Date	April 04, 2013	Thursday	June 04, 2013	Tuesday
Last Date by which Letter of Offer will be dispatched to the Shareholders	April 12, 2013	Friday	June 11, 2013	Tuesday
Last date for Revising the Offer Price/Number of Equity shares	April 15, 2013	Monday	June 12, 2013	Wednesday
Last Date of announcement containing reasoned recommendation by committee of independent directors of ZVL	April 16, 2013	Tuesday	June 13, 2013	Thursday
Date of Advertisement announcing the schedule of activities for the open offer, status of statutory & other approvals, status of unfulfilled conditions (if any), Procedure for tendering acceptances etc.	April 18, 2013	Thursday	June 17, 2013	Monday
Date of opening of the Tendering Period	April 22, 2013	Monday	June 18, 2013	Tuesday
Date of closing of the Tendering Period	May 07, 2013	Tuesday	July 01, 2013	Monday
Last Date by which the acceptance/ rejection would be intimated and the corresponding payment for the acquired shares and/or share certificate for the rejected shares will be dispatched	May 21, 2013	Tuesday	July 15, 2013	Monday

* As all the Financial newspapers came out with an budget edition issue on March 01, 2013, so they couldn't accommodate the Corrigendum advertisement on March 01, 2013. Thus they have carried the same ad on March 02, 2013.

** SEBI clearance letter CFD/DCR/OW/12295/2013 dated May 23, 2013 received to us on May 31, 2013

All the other terms and conditions remain unchanged.

The Acquirers and PACs accept full responsibility for the information contained in this Second Corrigendum and also for the fulfillment of their obligations laid down in the Regulations.

A copy of this Second Corrigendum will be available at SEBI website at <http://www.sebi.gov.in>.

Issued by Manager to the Offer on behalf of the Acquirers and PACs:



INTENSIVE FISCAL SERVICES PRIVATE LIMITED

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Date: June 01, 2013

Place: Mumbai

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